

(c) the amount paid as interest by the company during the last three years ;

(d) the names and addresses of the Directors of the Company together with the names of their shareholders; and

(e) the details of its performance during the same period and estimates for the year 1969-70 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) M/s. Chithralaya Picture

(P) Ltd. was incorporated on 21st November, 1966. On this date its Authorised Capital was Rs. 5 lakhs and paid up capital was Rs. 71 thousand. The latest available information for the year ended 31-3-69 places its paid up capital at Rs 1 lakh; its authorised capital stood unchanged at Rs. 5 lakhs.

(b) The information about loans obtained from different sources and as out standing for the years ended 31-8-67 and 31-8-68 is given below. The same for the year ended 31-8-1969 is not yet available.

Nature of Loans	Out standing as on	Out standing as on
	31-8-67 (Rs.)	31-8-68 (Rs.)
1. Secured Loans	Nil	Nil
2. Unsecured Loans		
(i) Banks	594.54	Nil
(ii) Others	4,34,630.50	10,44,488.62
Total :	4,35,225.04	10,44,488.62
3. Other Loans & Advances .		
(i) From Banks	Nil	Nil
(ii) From Managing Director	1,09,201.00	35,647.03
(iii) From Others	10,000.00	6,55,917.00
	1,19,201.00	6,91,564.03

(c) The company paid an amount of Rs. 31,209.84 by way of interest and bank charges for the period 18-11-66 to 31-8-67. The company is not reported to have paid any interest during the year ended 31-8-68. The information for the period ended 31-8-69 is not yet available.

(d) The names and addresses etc. of the directors together with their shareholdings are indicated in statement laid on the Table of the House. [Placed in Library, See No. LT-2682/70]

(e) For the year ended 31st August, 1967, the company had a turnover of Rs. 11,22,617 and suffered a loss of Rs. 1,22,323. Its turnover declined to Rs. 1,97,767 in the year ended 31st August, 1968 and the company suffered a further loss of Rs. 20,835 during the year.

M/s. Filmistan Distributors India Ltd. and Filmistan Exhibitors (P) Ltd.

1:65. SHRI ARJUN SING BHADORIA: Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the authorised and paid-up capital of M/s. Filmistan Distributors (India) Ltd. and Filmistan Exhibitors (P) Ltd., at the time of their setting up and as on the 31st March, 1969 ;

(b) the amount of loan received by these companies up to the year 1963 from Government Banks or other parties, separately together with the names of Banks and parties ;

(c) the amount paid as interest by these companies during the last three years ;

(d) the names and addresses of the Directors of the companies together with the names of their share-holders; and

(e) the details of their performance during the same period and the estimates for the year 1969-70 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (e) . Statement I laid on the Table of the House gives the required information about M/s. Filmistan Distributors (India) Ltd. and Statement II laid on the Table of the House gives similar information about M/s. Filmistan Exhibitors Pvt. Ltd. [Placed in Library. See No. L T-2683/70]

#### Income tax paid by Film Companies

1366. SHRI ARJUN SINGH BHADORIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 5039 on 23rd December, 1969 regarding Income-tax paid by the Film Companies and state :

(a) whether the required information has since been collected ;

(b) if so, the details thereof ; and

(c) if not, the reasons for the delay ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) A statement giving the names of Directors together with the names of the shareholders of the following seven film companies is laid on the Table of the House [Placed in Library. See No. L T 2684/70]

(i) Bombay Film Laboratories Pvt. Ltd.

(ii) Associated Film Industries Pvt. Ltd.

(iii) Motimahahal Theaters Pvt. Ltd.

(iv) Chitralok Productions Ltd.

(v) Filmalaya Pvt. Ltd.

(vi) Filmistan Pvt. Ltd.

(vii) Johar Films Pvt. Ltd.

(c) Does not arise.

**बिना टिकट यात्रियों से जुमाना लेने के बारे में अनुदेश**

1367. श्री नाथूराम अहिरवार : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिना टिकट यात्रा करने के सम्बन्ध में भारतीय रेलवे (मंशोधन) अधिनियम, 1969 लागू होने के परिणामस्वरूप प्रत्येक टिकट निरीक्षक अथवा टिकट कलेक्टर को यह अनुदेश दिये गये हैं कि एक निश्चित धनराशि जुमाने के रूप में वसूल करके प्रतिमास रेलवे कोषागार में जमा करें;

(ख) यदि हां, तो उस अधिनियम के लागू होने के बाद से प्रत्येक जोनल रेलवे में महीने वार कितनी धनराशि जुमाने के रूप में वसूल की गई है;

(ग) क्या यह भी सच है कि टिकट जांच कर्मचारी बिना टिकट यात्रा करने वालों की संख्या कम होने के कारण यात्रियों को विभिन्न तरीकों से परेशान करते हैं;

(घ) क्या सरकार का विचार इस व्यवस्था में कुछ सुधार करने का है; और

(ङ) यदि हां, तो क्या ?

रेलवे मंत्री (श्री नम्बा) : (क) और (ख). इस तरह का कोई अनुदेश क्षेत्रीय रेलों द्वारा जारी नहीं किया गया है। बिना टिकट या अनुचित टिकटों के साथ यात्रा करते हुए पकड़े गये यात्रियों से रेलवे की देय रकम की वसुली के लिए टिकट जांच कर्मचारियों को वर्तमान नियमों के अनुसार कार्रवाई करनी पड़ती है।

(ग) जी नहीं।

(घ) और (ङ) . सवाल नहीं उठता।